

1	2	3	4	5
7.	M/s India Lead Ltd., Mumbai	—	Lead dross/residue/ scrap, Nov., 1995	Permission granted only to negotiate the import for use in their Thane unit as per the recommendations of the Committee.
8.	M/s Tirupati Chemicals Ltd., Malerkotla, Pb.	—	Zinc ash/skimmings, 1998	Permission granted for negotiations
9.	M/s Bharat Zinc Ltd., Bhopal	—	Brass dross/copper dross, 1998	Permission granted for negotiations

1. All imports were permitted subject to the requirements under Hazardous Wastes (Management & Handling) Rules, 1989.

Transportation by Road

857. SHRI CHINTA MOHAN
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the estimated share of road traffic in the total goods and passenger traffic at the end of Eighth Five Year Plan, Separately;

(b) whether in view of the increasing number of vehicles, the present network of roads becoming inadequate; and

(c) if so, the disadvantages due to the shortage of roads and the annual estimated financial loss to the country as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) :
(a) According to a study conducted by Planning Commission, estimates for road-rail traffic during 1986/87 and projection for 1999-2000 based on the prevailing trend are as follows :

		1986-87	1999-2000
Freight (BTK)	Road	210	374
	Rail	223	686
Passenger (BPK)	Road	256	446
	Rail	893	2916

(b) Yes, Sir.

(c) Capacity shortage, delays in transportation, increased transportation operating cost and poor roads resulting in increased in fuel consumption in the range of 10-15% causing annual loss of approximately Rs. 3000 to 4000 crores.

Chandra Shekhar Azad

858. PROF. AJIT KUMAR MEHTA :
SHRI MOHAN SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the name of Chandra Shekhar Azad, a great patriot and one of the heroes of the country's freedom struggle finds a place only as a footnote in the Indian History text books;

(b) if so, whether the Government propose to reassess his contribution towards the country's freedom struggle in order to give him a deserving place in the Indian History; and

(c) if so, the steps taken by the Government in this direction?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) The contribution of the great revolutionary Chandra Shekhar Azad is brought out adequately in the textbooks prepared by the NCERT. He is referred to in the history textbooks in the context of the description of India's struggle for freedom. In these textbooks, the role of individual leaders, including Chandra Shekhar Azad is mainly referred to in the context of major developments & trends.

(b) and (c) The role of Chandra Shekhar Azad is well known and widely acknowledged.

Environmental Clearance For Mining

859. SHRI ANANT KUMAR HEGDE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the details and the number of applications received during last three years for the Environmental clearance for the proposed mining in South India; and

(b) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) and (b) A Statement is annexed.

Statement

S.No.	Name of the Project	Date of receipt	Status of the Project
1	2	3	4
ANDHRA PRADESH			
1.	Tummal Penta Limestone Line of M/s Larsen & Turbo Ltd., Distt. Kurnool	10.11.95	Environmental clearance
2.	Bhimili Beach Sand Project of M/s Indian Rare Earths Ltd., Village Kubella, Distt. Vizianaram	14.3.96	Forestry details not furnished by the State Government.
3.	Limestone opencast mining project of M/s Deccan Cements, Distt. Bhavanipuram	17.2.97	Additional information not received from the project authorities.
4.	Limestone mining project of M/s Nagarunjana Construction Co. Ltd., Distt. Kurnool	30.12.97	Under process
KARNATAKA			
5.	Quartz mine of M/s Sandur Manganese and Iron Ore Ltd.	18.4.95	Additional information on forestry aspects from the State Government not received.
6.	Dodkanya Manganosite & Dunite Mine of M/s Tata Iron & Steel Co., Distt., Mysore	15.6.95	Environmental clearance accorded on 30.9.96
7.	Jaisingput Iron Ore Project of M/s P. Abubakar, Bellary Distt.	28.8.95	Under process.
8.	Kemngundi Iron Ore Mines of M/s Steel Authority of India Ltd., Distt. Chikmagalur	22.2.96	Environmental clearance accorded on 6.11.96
9.	Ajjahnalli Gold Mining Project of M/s Hutti Gold Mines	30.12.97	Under process.
TAMIL NADU			
10.	Limestone mine of M/s Madurai Cement Pvt. Ltd.	27.7.95	Environmental clearance accorded on 13.1.98
11.	Kudralmazhi Project of M/s Indian Rare Earths Ltd., Chidambarnagar	14.3.96	Forestry details not received from the States Government
12.	Alathiyar limestone mining project of M/s Madras Cements Ltd.	4.4.96	Environmental clearance accorded on 24.10.96
13.	Adanakurichi limestone Mine of M/s India Cement, Distt. Perambur, Tiruvallabar	44.96	Environmental clearance accorded on 31.10.96
14.	Transworld Garnet Sand Mining Project, Karuichithu Kottaboman Distt.	3.9.97	Environmental clearance accorded on 30.9.97.